

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2905
ANSWERED ON:11.08.2010
VOTING IN UNO
Tewari Shri Manish

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of times over the past one year, India has had to vote on issues either in the U.N. General Assembly or its other instrumentalities since 2009 to till date;
- (b) the details of the issues in a tabular form on which India was called upon to vote in the UNGA or its instrumentalities and the manner in which it voted;
- (c) the details of P-5 voted on these issues;
- (d) the details of the process of deciding as to how India votes on a particular issue along with the details of the authority responsible for finally deciding the matter;
- (e) whether the permanent representatives of India in the U.N. both in New York, Geneva or to other multilateral bodies have flexibility or discretion in deciding into voting preference on a particular issue; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

- (a) & (b): Details of India's vote on resolutions in the UN General Assembly and its six Main Committees during the period from January 2009 to 5 August 2010 are enclosed at ANNEXURE-I.
- (c): Details of votes by the five Permanent members (P-5) of the UNSC are also indicated in the ANNEXURE-I.
- (d) to (f): India's vote on a particular issue is decided by the Ministry of External Affairs in consultation with the relevant Ministries and Departments of the Government of India, and after taking into account the recommendations of the Permanent Representatives of India to the UN.